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**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.351/2005 in O.A.No.2522/2003

Wednesday, this the 19th day of October 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)**

RS Misra
PGT (Chemistry)
KV Sainik Vihar
New Delhi

..Applicant

(By Advocate: Shri MK Bhardwaj)

Versus

UOI & Ors. through

Rang Lal Jamuda
Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area, SJS Marg
New Delhi-16

..Respondent

(By Advocate: Shri S. Rajappa)

O R D E R (ORAL)

Shri Shanker Raju:

Learned counsel of the respondent stated that he has filed the reply affidavit vide diary no.7799 on 17.10.2005. The same is not on record. Registry is directed to place the reply affidavit on record. However, we have seen another copy produced by the learned counsel of the respondent, which has been returned to him after perusal.

2. In the light of the rejection of request of the applicant for promotion to the post of Vice Principal as he had been declared unfit in the review DPC, Contempt Petition is dropped. Notices are discharged. However, the applicant is at liberty to assail his grievance in accordance with law.

S. Raju
(Shanker Raju)

Member (J)

/sunil/

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)